

**No.GOB(I) 8/2022**

**HIGH COURT OF KARNATAKA  
BENGALURU,  
DATED: 20<sup>TH</sup> JULY, 2023.**

**I N T I M A T I O N**

The candidates with the following Register Numbers who are eligible to appear for Viva-Voce to the post of District Judges by direct recruitment in pursuance of this office Notification No.GOB(I) 8/2022 dated 20.09.2022, are hereby informed that the Viva-Voce is scheduled to be conducted on **Thursday, the 10<sup>th</sup> August 2023** at Principal Bench, High Court of Karnataka, Bengaluru:

<b>Register Number</b>	
DJM220029	DJM220046
DJM220034	DJM220060

Hence, the aforesaid candidates are hereby directed to be present before the undersigned at **02.30 P.M.** on 10.08.2023 at their own cost. Further, they are requested to bring their call letter and the following **original certificates** along with 3 sets of self-attested copies, for verification:

- a) SSLC or equivalent certificate in support of Date of Birth and Identity Card in support of address proof.
- b) Degree, Law Degree Certificates/Marks Cards/ Convocation Certificate, in support of educational qualification.
- c) Certificate of Enrolment as Advocate/Pleader, issued by the Bar Council.

- d) Certificate from the Presiding Officer of the Court in which the candidate is actually practicing or from the Registrar (Judicial)/Additional Registrar General, in case he/she is practicing in the High Court, indicating that he/she is a practicing Advocate. The certificate shall also indicate that he/she has been practicing for a period not less than seven years as on the last date fixed for submission of online application.
- e) Certificates obtained within the stipulated period from the competent authorities, if claiming reservation under SC/ST, Category-I/ II(A)/ II(B)/ Rural candidate/ Ex-servicemen/Person with benchmark disability category.
- f) Creamy Layer certificate, if claiming reservation under General Merit (Rural) Category.
- g) Certificate of release or discharge from military service, if claiming reservation under Ex-servicemen category.
- h) List of cases conducted independently during the last three years with particulars of such cases.
- i) Two character certificates of good character (one from the Principal of the Institution/College in which he/she has last studied with study details and another from a respectable person not being a relative who is well acquainted with him/her).
- j) Income Tax return, if any, to show the annual income from the profession during the preceding three years.

**BY ORDER,**

**Sd/-  
(K.S.BHARATH KUMAR)  
REGISTRAR GENERAL**